

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM

(IB) 137 (ND)/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.03.2018.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips
Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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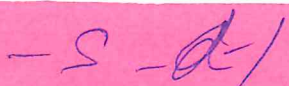
For the Petitioner:	Mr. Pankaj Bhagat, Mr. Sadre Alam, Mr. Amitav Bachchan and Mr. Piyush Ranjan, Advocate
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For the Respondent:	Mrs. Purti Marwaha and Ms. Shruti Munjal, Advocates
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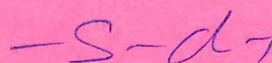
ORDER

The previous order sheet is not placed in the file. The dealing assistant shall ensure that the same be placed on file.

Re-notify this application for consideration on 16th March, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**